

(c) No proposal regarding Disneyland in Haryana has been received by the Central Government.

Loss due to floods in Phulbani district of Orissa

183 SHRI JAGADISH JANI. Will the Minister of AGRICULTURE be pleased to state—

(a) whether Government have made any assessment of the extent of loss and damage caused to crops, cattle wealth and houses by recent floods in Phulbani district of Orissa,

(b) if so, the details thereof, and

(c) the details of the relief and rehabilitation measures taken up so far in Phulbani district thereafter?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHAND-BHAI SHAH). (a) No report of damage in Phulbani district due to recent floods has been received from the State Government of Orissa

(b) and (c) Question do not arise
Flood damage in Ganjam district of Orissa

184 SHRI JAGADISH JANI: Will the Minister of AGRICULTURE be pleased to state—

(a) the areas affected by floods in November 1990 in Ganjam district in Orissa,

(b) the extent of damage caused due to floods in that district as assessed by the State Government and the Central study team, and

(c) the amount of special assistance sanctioned by the Central Government to meet the flood situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHAND-BHAI SHAH). (a) As per reports received from the Government of Orissa, 20 blocks in the district of Ganjam were affected due to heavy rains and floods in November, 1990. These blocks are Chatrapur, Purusottampur, Hingilicut, Ganjam, Polosara, K S Nagar, Khallikote, Kodala, Sanakhemundi, Digapahandi, Chikiti, Rangailunda, Patrapur Bhanjanagar Saroda, Aska, Sheragada, Dharakote, Bellaguntha and Mohana.

(b) The State Government of Orissa has assessed the extent of damage to life and property due to this calamity. Details of damage are given in the Statement (See below). The Central Team has not made any assessment of damage

(c) Government of India has released Centre's contribution to State Calamity Relief Fund (CRF) for all the four quarters amounting to Rs. 35.25 crore

Statement

*Extent of damage to life and property etc., due to Cyclone and Floods in Orissa
(As reported by State Govt)*

(1) No of Blocks affected (Names : Chatrapur, Purusottampur, Hingilicut, Ganjam, Polosara, K S. Nagar, Khallikote, Kodala, Sanakhemundi, Digapahandi, Chikiti, Rangailunda, Patrapur, Bhanjanagar, Sorada, Aska, Sheragada, Dharakote, Bellaguntha, Mohana)	20
(2) No of Urban Local Bodies affected (Names: Purusottampur, Hingilicut, Ganjam, Polosara, Digapahandi, Chikiti, Bhanjanagar, Sorada, Aska)	9
(3) No. of Gram Panchayats affected	152
(4) No of Villages affected	763

(5) Private dwelling houses damaged ;	
(a) No. of houses washed away	8,540
(b) No. of houses fully collapsed	16,798
(c) No. of houses partially collapsed	50,716
	<hr/> 76,054 <hr/>
(6) Total population severely affected	6 30
(7) No. of human casualties	69
Missing	17
(8) No. of cattle heads lost	11,574
(9) No. of small animals lost	16,147
(10) No. of birds lost	10,997
(11) Cropped area affected :	
(i) Paddy	2 50 lakhs ha.
(ii) Non-paddy	32,237 ha.
(12) Principal crops damaged]	Paddy, Sugarcane, Oilseeds, Pulses, Vegetables, and Betelvines.
(13) Areas sandcast	16,683 h.a.
(14) No. of Minor Irrigation Projects damaged	660
(15) Extent of Flood Protection embankment damaged	507 49 Kms.
(16) Extent of canal system damaged	2655 Kms
(17) No. of Lift Irrigation Projects severely damaged	700
(18) Road Communications :	
(a) Works Deptt. roads	380 Kms.
(b) Rural Roads	1780 Kms
(19) Length of breaches on Roads	57.76 Kms
(20) No. of cross Drainage Works damaged	680
(21) No. of non-residential Govt buildings damaged	581
(22) No. of Residential Govt. buildings damaged	1175
(23) No. of Major Bridges Severely damaged	7
(24) Educational institutions	964
(25) Drinking water tubewells (Rural tubewells)	2713
(26) Piped water supply projects	10

(27) *Electrical installations damaged :*

(a) 220 KV DC Line washed away]	12 towers have been completely damaged
(b) 33 KV Lines (KMs) damaged	85 KMs
(c) 11 KV Lines.	1100 KMs
(d) L.T. Line	500 KMs
(28) No. of Power-looms damaged	51
(29) No. of small scale Units damaged]	40
(30) <i>Orissa Road Transport Properties damaged</i>	
(i) No. of Public service vehicles damaged	16 Nos.
(ii) Gopalpur Port	Damage to barrage, sand pump station, trestle damage, silting of navigational channel etc
(31) Forest Department roads damaged	76 KMs.

Supply of essential items at uniform rate throughout the country

185. PROF SOURENDRA BHAT-TACHARJEE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state-

(a) whether Government are aware of very high prices of essential commodities and consequent hardship to the general public;

(b) whether Government would undertake to supply such commodities at fixed prices within the reach of the common man all over the country through public distribution system and at subsidised rates to the people below poverty line; and

(c) what steps Government have taken to reduce the high prices?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) Yes, Sir. There has been some increase in the price of some essential commodities.

(b) The Central Government procures and supplies key essential commodities viz rice, wheat, levy sugar, imported edible oils, soft coke and

kerosene to State Governments/UT Administration for distribution through Public Distribution System. Some State Governments have included additional items such as pulses, tea, salt, soap matches, coarse grain etc. for distribution through fair price shops

A scheme for supply of specially subsidised wheat and rice to the people in the ITDP areas is being implemented.

(c) Apart from the measures on the broad macro-economic front such as efforts to reduce growth in money supply and fiscal discipline, specific measures have been taken by the Government in respect of particular essential commodities under pressure. The measures taken by the Government broadly include steps to increase the production of essential commodities, effective procurement and buffer stocking operations of foodgrains, strengthening of Public Distribution System, monitoring of the prices and availability situation, strict enforcement of the provisions of the Essential Commodities Act and other regulatory measures, and augmenting domestic supplies through imports, subject to overall constraints of foreign exchange.